

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 30th October, 2024

NO. HC.VII-11/2024/10724 /A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officers** and **Systems Officers** as **Resource Persons** to conduct various ECT Training Programmes for the State of **Arunachal Pradesh**:

Date	Resource Persons	Code of the Programme	Place of Training
16.11.2024	Shri Rajib Sahariah, Systems Officer, Darrang	ECT_8_2024	Papum Pare
17.11.2024		ECT_9_2024	
30.11.2024	Shri Rajib Sahariah, Systems Officer, Darrang	ECT_8_2024	Pasighat
01.12.2024		ECT_9_2024	
07.12.2024	Shri Yuga Sunder Gogoi Systems Officer, Dibrugarh	ECT_8_2024	Tezu
08.12.2024		ECT_9_2024	
18.01.2025	Shri Mahbub Ali Ahmed, Systems Officers, Morigaon	ECT_7_2024	Pasighat
19.01.2025		ECT_12_2024	
24.01.2025	Shri Debasish Kashyap Joint Registrar (PM & P) cum CPC, Gauhati High Court	ECT_13_2024 & ECT_16_2024	Judicial Academy, Assam
30.01.2025	Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge (FTC), Nagaon	ECT_13_2024 & ECT_16_2024	Judicial Academy, Assam
01.02.2025	Shri Juganta Jaradhara, Systems Officer, Golaghat	ECT_7_2024	Tezu
02.02.2025		ECT_12_2024	
15.02.2025	Shri Kishor Talukdar, Systems Officer, Kamrup(M)	ECT_7_2024	Papum Pare
16.02.2025		ECT_12_2024	

By Order,
Sd/- **S.Dhar**
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/10725 /A, Dated: 30.10.2024

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Judicial Officers/Resource Persons are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.
(He/She is requested to inform all Concerned of his/her State about this notification) .
7. The District & Sessions Judge,
Kamrup(M)/Darrang/Dibrugarh/Morigaon/Nagaon/Golaghat
(He/She is requested to inform the nominated Resource Persons about the Notification) .
8. The District & Sessions Judge,
Yupia/Pasighat/Tezu.
9. Shri Debasish Kashyap, Joint Registrar (PM&P) cum CPC, Gauhati High Court, Guwahati.
10. Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge (FTC), Nagaon.
11. Shri Rajib Sahariah, Systems Officer, Darrang.
12. Shri Yuga Sunder Gogoi, Systems Officer, Dibrugarh.
13. Shri Mahbub Ali Ahmed, Systems Officer, Morigaon
14. Shri Kishore Talukdar, Systems Officer, Kamrup(M).

15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

16. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)